

12 hrs.

### PAPERS LAID ON THE TABLE

#### NOTIFICATIONS UNDER WAKF ACT

**The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):** Sir, I beg to lay on the Table a copy of each of the following papers under sub-section (6) of Section 66A of the Wakf Act, 1954:—

- (i) The Patiala and East Punjab States Union Wakf Board (Dissolution) Order, 1960 published in Notification No. G.S.R. 1032 dated the 3rd September, 1960.
- (ii) The Travancore-Cochin Wakf Board (Dissolution) Order, 1960 published in Notification No. G.S.R. 1075 dated the 17th September, 1960. [Placed in Library, See No. LT-2411/60].

#### ANNUAL REPORT OF I.C.A.R.

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** Sir on behalf of Dr. Panjabrao Deshmukh I beg to lay on the Table a copy of the Annual Report of the Indian Council of Agricultural Research for the year 1957-58. [Placed in Library, See No. LT-2412/60].

#### NOTIFICATIONS UNDER MOTOR VEHICLES ACT

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** Sir, I beg to re-lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of Notification No. 127/60 published in Andaman and Nicobar Gazette dated the 5th July, 1960 making certain amendment to Andaman and Nicobar Islands Motor Vehicles Rules, 1939. [Placed in Library, See No. LT-2338/60].

Sir, I also lay on the Table a copy of each of the following papers under

sub-section (3) of Section 133 of the Motor Vehicles Act, 1939:—

- (a) The Motor Vehicles (Diplomatic and Consular Officers' Vehicles) Registration Rules, 1960 published in Notification No. S.O. 1047 dated the 30th April, 1960 [Placed in Library, See No. LT-2413/60].
- (b) Notification No. H(T) 14-447/59 published in Himachal Pradesh Administration Gazette dated the 24th September, 1960, making certain amendment to the Punjab Motor Vehicles Rules, 1940 as applied to Himachal Pradesh. [Placed in Library, See No. LT-2414/60].
- (c) Notification No. 90/60 published in Andaman and Nicobar Gazette dated the 10th May, 1960 containing Andaman and Nicobar Islands Motor Accidents Claims Tribunal Rules, 1960. [Placed in Library, See No. LT-2315/60].

#### NOTIFICATION UNDER AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATIONS ACT

**The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy):** Sir, on behalf of Shri S. K. Dey, I beg to lay on the Table a copy of Notification No. G.S.R. 1105 dated the 24th September, 1960, issued under section 10 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1960. [Placed in Library, See No. LT-2416/60].

#### ANNUAL REPORT OF NATIONAL CO-OPERATIVE DEVELOPMENT AND WAREHOUSING BOARD

**Shri B. S. Murthy:** Sir, on behalf of Shri S. K. Dey, I beg to lay on the Table a copy of the Annual Report of the National Cooperative Development and Warehousing Board for the year 1959-60, under sub-section (3) of Section 15 of the Agricultural Produce (Development and Warehousing)